

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 14.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA/31&32/2021 & CA/24/2021 in Company Petition/20/2021 |
| NAME OF THE COMPANY | Bambino Agro Industries Ltd & 12 others |
| NAME OF THE PETITIONER(S) | Kartekeya Myadam & another |
| NAME OF THE RESPONDENT(S) | Bambino Agro Industries Ltd & 12 others |
| UNDER SECTION | 241 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |

Counsel for Respondent(s):


| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Heard the learned counsel for the parties. The matter is adjourned for hearing to 22.07.2021.


**MEMBER
(TECHNICAL)**

karim


**MEMBER
(JUDICIAL)**